

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 931/2021

MAHESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(I.A.NO. 120729 OF 2021 (BAIL APPLICATION)
IA No. 120729/2021 - GRANT OF BAIL)

Date : 03-01-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Satish Sasi, Adv.
Ms. Sampirda Rani, Adv.
Mr. Chand Qureshi, AOR
Mr. Mohit Yadav, Adv.
Dr. P.B. Reddy, Adv.
Ms. Patanam Shyla, Adv.
Mr. Shiv Kumar Vats, Adv.
Mr. Salman Khan, Adv.

For Respondent(s) Mr. Ravindra Kumar Raizada, AAG
Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The application for bail stands rejected for the present.

Hearing of the appeal is expedited.

If the appeal is not heard within a year, liberty is granted
to apply for bail afresh.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)